

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 560 of 2020

IN THE MATTER OF:

Manoj Khetan

...Appellant

Versus

Agrocorp International Pvt. (PTE) Ltd.

...Respondent

Present:

**For Appellant: Mr. Tishampati Sen and Mr. Dikshat Mehra,
Advocates.**

**For Respondent: Mr. T. P. Sindhu, Mr. P. V. Dinesh and Mr. Mukund P.
Unny, Advocates.**

O R D E R
(Through Virtual Mode)

15.07.2020: Mr. Tishampati Sen, learned counsel representing the Appellant submits that the application of the Operational Creditor under Section 9 of the I&B Code pending adjudicating before the Adjudicating Authority (National Company Law Tribunal), Mumbai Bench has been withdrawn under Section 12A of the I&B Code and the instant appeal no more survives for consideration. He prays for withdrawal of the Appeal. The appeal is accordingly dismissed as withdrawn.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

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